

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO.485
ANSWERED ON 04.02.2026

Availability of special educators for Children with Disabilities

485 **Shri Rajinder Gupta:**

Will the Minister of *Education* be pleased to state:

- (a) the number of special educators required under the RTE Act and the RPwD Act, 2016 and those presently in position, State-wise/UT-wise;
- (b) the category-wise availability of special educators for different disabilities, including visual, hearing, intellectual, locomotor, autism spectrum and specific learning disabilities, State-wise/UT-wise;
- (c) the number of Children with Disabilities enrolled in schools during the last five years, year-wise and State-wise/UT-wise; and
- (d) the steps taken or proposed to address shortages of special educators and ensure inclusive and appropriate educational support?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a) to (d): The Department notified the Pupil Teacher Ratio (PTR) for special teachers in general schools for Children with special Needs (CwSN) vide Notification No. S.O. 4586 (E) dated 21.09.2022 (published on 29.09.2022), wherein the PTR notified is under:

- (i) One special educator for 10 CwSN at primary level.
- (ii) One special educator for 15 CwSN at upper primary and secondary level.

As per UDISE+ 2024-25, there are 1.12 lakh schools with dedicated special educators in the country. The State/UT-wise details of Special Educators in the country, as per UDISE+ (2024-25) is at **Annexure-I**.

A statement showing details of State/UT-wise CwSN enrolment for the last five years, as per UDISE+, is at **Annexure-II**.

The Central Government through the Centrally Sponsored Scheme of Samagra Shiksha and PM SHRI (PM ScHools for Rising India), provides financial assistance to the States and UTs to maintain appropriate Pupil-Teacher Ratio (PTR) for various levels of schooling. This support includes provision for 2 resource persons for CwSN at the Block Resource Centre (BRC).

Additionally, a five days capacity building programme for the first phase Training of Trainers was organized in 2023-24 by National Council of Educational Research and Training (NCERT)-National Initiative for School Heads' and Teachers' Holistic Advancement (NISHTHA) on Equitable and Inclusive Education programme. The objective of the training is to sensitize and train teachers and other functionaries of general schools to address the learning needs of children with special needs. In order to ensure the training of general teachers in cascading mode, the department has approved training of 93345 general teachers in the AWP&B of F.Y 2025-26.

Central Board of Secondary Education (CBSE) has also promoted inclusive teaching through capacity-building programs, manuals, and a dedicated Handbook of Inclusive Education, offering guidance on curriculum adaptation, teaching strategies and alternative assessments for CwSN.

National Council for Teacher Education (NCTE) has integrated two dedicated credits on inclusive education for CwSN within the Four-Year Integrated Teacher Education Programme (ITEP) for pre-service teacher education. This is aimed at ensuring inclusion, equal participation of CwSN in inclusive schools, and equipping future teachers to adapt teaching-learning processes to address varied learning needs, including those related to learning disabilities.

Moreover, the Rehabilitation Council of India (RCI), a statutory body of Government of India, mandates to prescribe minimum standards of education and training of various categories of professionals / personnel dealing with people with disabilities; to maintain Central Rehabilitation Register (CRR) for registration of professionals/ personnel. RCI has also been given mandate to develop Human Resource in 16 categories of Professional/ Personnel and around 2.33 lakh professionals are registered as special educators in CRR.

ANNEXURE REFERRED TO IN REPLY TO PART (A) To (D) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 485 TO BE ANSWERED ON 04.02.2026 ASKED BY SHRI RAJINDER GUPTA HON'BLE MP REGARDING "AVAILABILITY OF SPECIAL EDUCATORS FOR CHILDREN WITH DISABILITIES"

State/UT-wise status of Special Educators in 2024-25 as per UDISE+

India/State/UT	Schools having Special Educator (2024-25)
Andaman & Nicobar Islands	20
Andhra Pradesh	7193
Arunachal Pradesh	188
Assam	1851
Bihar	10776
Chandigarh	54
Chhattisgarh	2223
Dadra & Nagar Haveli And Daman & Diu	7
Delhi	3926
Goa	127
Gujarat	2077
Haryana	1359
Himachal Pradesh	840
Jammu & Kashmir	1765
Jharkhand	2086
Karnataka	10986
Kerala	3389
Ladakh	26
Lakshadweep	4
Madhya Pradesh	9561
Maharashtra	4860
Manipur	429
Meghalaya	176
Mizoram	49
Nagaland	111
Odisha	7142
Puducherry	90
Punjab	2202
Rajasthan	7798
Sikkim	60
Tamilnadu	2079
Telangana	2388
Tripura	307
Uttar Pradesh	22446
Uttarakhand	1593
West Bengal	2152
India	112340

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (D) OF THE LOK SABHA UNSTARRED QUESTION NO. 485 TO BE ANSWERED ON 04.02.2026 ASKED BY SHRI RAJINDER GUPTA, HON'BLE MP REGARDING "AVAILABILITY OF SPECIAL EDUCATORS FOR CHILDREN WITH DISABILITIES"

State/UT-wise CwSN enrolment from 2020-21 to 2024-25 as per UDISE+

India/State/UT	CwSN ENROLMENT				
	2020-21	2021-22	2022-23	2023- 24	2024-25
Andaman & Nicobar Islands	595	527	741	724	772
Andhra Pradesh	88252	92262	88502	76620	89608
Arunachal Pradesh	3289	3038	3006	3007	3089
Assam	59596	55243	58890	56841	56454
Bihar	141314	177989	163322	165343	181200
Chandigarh	3492	3755	3891	4050	3602
Chhattisgarh	67768	77249	79619	83719	73645
Dadra & Nagar Haveli and Daman & Diu	2493	1178	1137	1126	1201
Delhi	29178	27026	22530	35877	38384
Goa	2099	3779	4538	4341	4571
Gujarat	81616	73912	67072	62121	61569
Haryana	25828	25718	22418	19352	21625
Himachal Pradesh	6751	6864	6463	5984	6170
Jammu & Kashmir	22736	19867	19054	17993	20534
Jharkhand	53118	51665	35765	49346	50126
Karnataka	98371	98961	100482	88701	85872
Kerala	139443	138413	134223	123877	123600
Ladakh	572	1052	630	622	626
Lakshadweep	267	208	194	198	190
Madhya Pradesh	121475	139258	143560	146932	153821
Maharashtra	280574	260251	243496	234489	233791
Manipur	4451	4759	4183	4065	4265
Meghalaya	4975	4601	3888	3252	3421
Mizoram	4195	3976	4057	3874	3828
Nagaland	2280	4084	2458	1667	1744
Odisha	103058	146512	97030	93467	91631
Puducherry	1675	2288	1543	1219	1235
Punjab	67483	66776	61302	51415	53761
Rajasthan	84059	80910	80790	69591	70200
Sikkim	1555	1320	1130	1025	998
Tamilnadu	163570	156359	140842	142697	140803
Telangana	43680	40014	33063	81240	72672
Tripura	3700	3914	3949	3243	3318
Uttar Pradesh	317212	327385	322969	316406	333862
Uttarakhand	5285	5080	4680	4645	5209
West Bengal	155193	160599	145795	155041	151861
India	2191198	2266792	2107212	2114110	2149258